

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 306 & 307 of 2013**

**Dated: 7<sup>th</sup> November, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 306 of 2013**

**M/s Maithon Power Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhary  
Mr. Mazag Andrabi**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar &  
Mr. Dhananjay for R.1  
Mr. P.B. Lal  
Ms. Shreya for R.2**

**Appeal No. 307 of 2013**

**M/s Maithon Power Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhary  
Mr. Sri Venkatesh  
Mr. Mazag Andrabi**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar &  
Mr. Dhananjay for R.1  
Mr. Manish Kumar Srivastava  
Mr. Arnab Sanyal for R-2**

**ORDER**

Post these matters for hearing on **18.12.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**Ts/jps**